

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 210 OF 2018

Dated: 6th August, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

**Raj West Power Limited
Vs.**

...Appellant(s)

**Rajasthan Electricity Regulatory Commission
& Ors.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Aman Anand
Mr. Aman Dixit

Counsel for the Respondent(s) : Mr. R.K. Mehta
Ms. Himanshi Andley for R-1

ORDER

Issue notice to the Respondents returnable on 30.08.2018.
Mr. R.K. Mehta, learned counsel, takes notice on behalf of Respondent
No.1. Dasti, in addition, is permitted.

List the matter on **30.08.2018.**

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**